

No. 361/XXXVI(3)/2023/60(1)/2023
Dated Dehradun, October 16, 2023

NOTIFICATION

Miscellaneous

In pursuance of the provisions of Clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of 'The Uttarakhand (Uttar Pradesh Advocate Welfare Fund Act, 1974) (Amendment) Act, 2023' (Act No. 24 of 2023).

As passed by the Uttarakhand Legislative Assembly and assented to by the Governor on 11th October, 2023.

**THE UTTARAKHAND (UTTAR PRADESH ADVOCATE
WELFARE FUND ACT, 1974) (AMENDMENT) ACT, 2023
(Uttarakhand Act No. 24 of 2023)**

An

Act

further to amend the Uttar Pradesh Advocate Welfare Fund Act, 1974, in its application to the State of Uttarakhand.

Be it enacted by the State Legislature of Uttarakhand in the Seventy fourth year of the Republic of India as follows:-

Short title extent
and
Commencement

- (1) This Act may be called the Uttarakhand (Uttar Pradesh Advocate Welfare Fund Act, 1974) (Amendment) Act, 2023
- (2) It extends to the whole of Uttarakhand
- (3) It shall come into force at once.

Amendment of
Section 9

2. (1) In sub-section (1) of Section 9 of the Uttar Pradesh Advocate Welfare Fund Act, 1974 (as applicable to the State of Uttarakhand) for the words "twenty rupees" the words "such amount as notified by the State Government from time to time" shall be substituted.

By Order,

SHAHANSHAH MUHAMMAD DILBER DANISH,
Secretary.

Statement of objects and Reason

For the welfare of advocates, such as group insurance of advocates arrangements for Bar Association buildings, library, canteen etc. and for the welfare of needy advocates, it is recommended by the Bar Council, Uttarakhand to increase the price of welfare ticket under the Uttar Pradesh Advocate Welfare Fund Act 1974, (as in force in Uttarakhand)

Therefore for this purpose amendment in the Uttar Pradesh Advocates Welfare Fund Act, 1974 is inevitable for the welfare of the advocates.

2. The proposed Bill fulfills the above objective

Pushkar Singh Dhama
Chief Minister